

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:29  
ANSWERED ON:05.07.2004  
VIOLATION OF LABOUR LAW  
Hasan Chaudhary Munawwar

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government have received reports of violation of labour laws at various petrol pumps in Delhi;
- (b) if so, the details thereof;
- (c) the names of the petrol pumps inspected by the labour Inspectors during the last two years and the outcome thereof; and
- (d) the steps being taken by the Government to ensure proper implementation of labour laws at all the petrol pumps in Delhi?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

- (a) to (d): The information is being collected and will be laid on the Table of the House.